Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 109 of 2010 &

Dated: 22nd July, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice P.S. Datta, Judicial Member

Uttar Pradesh Rajya Vidyut Utpadan Nigam Ltd.

... Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s): Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Suraj Singh

for R.2

ORDER

The learned counsel for the Appellant submits that a letter has been circulated seeking permission of this Tribunal to withdraw the Appeal. Permission is granted. Accordingly, the Appeal is dismissed as withdrawn.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

ts/vn